

From:

**Pratyush Kumar, H.J.S.,
Registrar General,
High Court of Judicature at
Allahabad**

To:

**All the District & Sessions Judges,
Subordinate to the High Court of Judicature at
Allahabad.**

No. 107 /JR (S)/2014, Dated Allahabad: March 20, 2014

Subject: Regarding representation of Stay/Premature transfer of Judicial Officers.

Sir,

In continuation to Court's letter no. 98/JR(S)/2014, Dated 13.03.2014 with reference to Court's Circular Letter No. 31/DR(S)/2013 dated 25.09.2013, on the above noted subject, I am directed to say that after consideration the Court has been pleased to pass the orders as mentioned below against the names of the officers :-

SL. No.	Name of the Officer with designation S/Sri	Present place of posting	Premature/ Stay	Remarks
1.	Smt. Manorama, Additional District & Sessions Judge	Etah	Premature	Allowed
2.	Smt. Toolika Bandhu, Civil Judge, Junior Division	Jaunpur	Premature	Allowed
3.	Jai Singh Pundir, Additional District & Sessions Judge	Kasganj (Kanshi Ram Nagar)	Premature	Allowed
4.	Ved Prakash Verma, Additional District & Sessions Judge	Lakhimpur Kheri	Premature	Allowed
5.	Smt. Alpana, Additional District & Sessions Judge	Pilibhit	Premature	Allowed
6.	Mohan Lal Vishwakarma, Additional District & Sessions Judge	Pilibhit	Premature	Allowed
7.	Smt. Vineeta Singh, Civil Judge, Junior Division	Pratapgarh	Premature	Allowed
8.	Pankaj Misra, Civil Judge, Senior Division	Ramabai Nagar/ Kanpur Dehat	Premature	Allowed
9.	Sanjay Kumar Verma, Civil Judge, Senior Division	Sitapur	Premature	Allowed
10.	Smt. Kalpana, Civil Judge, Senior Division	Sitapur	Premature	Allowed

I am, further to say that apart from the orders mentioned in Court's letter no. 98/JR(S)/2014 dated 13.03.2014 the rest of the representations which were earlier made have been rejected by Hon'ble Court.

I am, therefore, to request you kindly to inform the officers accordingly.

Yours faithfully,

Sd/-

Registrar General